

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 08TH SEPTEMBER, 10:30 A.M.

CP /19/252(3)/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

| | |
|---------------------|---|
| Name of the Company | Abdul Barakat Muhammod Yunus -Vs- The Registrar of Companies, NER |
| Under Section | 252(3) of Companies Act, 2013 |

For Petitioner (s) : Mr. P.P.Bishwal, Adv.

For Respondent (s) :

ORDER

Ld. Counsel Mr. P.P. Bishwal appears on behalf of the petitioner. ROC report has already been filed.

List the matter before the regular Bench on **04.10.2023** for hearing and disposal.

**Sd/-
Satya Ranjan Prasad
Member (Technical)**

**Sd/-
P. Mohan Raj
Member (Judicial)**